COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 287 of 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Technocrats and Managers Society of Advanced Learning & Gramothan & Ors. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Anand K. Ganesan
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-2 & 3

ORDER

Four weeks time is granted to file objections/reply.

List the matter on ***05.11.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj